

**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 11.09.2020.**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>SUMMONS</u></b>	<b><u>EVIDNCE</u></b>
1) A.P.7/2020	1) S.C.127/2016
2) A.P.8/2020	2) S.C.89/2017
3) A.P.9/2020	3) S.C.200/2019
4) A.P.10/2020	<b><u>FDT</u></b>
5) A.P.11/2020	4) S.C.264/2014
6) A.P.12/2020	5) S.C.77/2016
7) A.P.13/2020	<b><u>CHARGE</u></b>
	6) S.C.78/2019
	7) S.C.196/2019
	<b><u>TO HEAR</u></b>
	8) S.C.315/2019
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<b><u>CALL FOR LCR</u></b>	<b><u>ARGUMENTS</u></b>
1) R.A.226/2020	1) S.C.114/2015
2) R.A.234/2020	2) S.C.226/2018
3) R.A.235/2020	<b><u>OBJECTION</u></b>
<b><u>OBJECTION</u></b>	3) CrI.Misc.1051/2020
4) M.A.6/2020	4) CrI.Misc.1055/2020
<b><u>ARGUMENTS</u></b>	5) CrI.Misc.1069/2020
5) M.A.56/2020	6) CrI.Misc.1071/2020
	7) CrI.Misc.1077/2020
	8) CrI.Misc.1080/2020
	9) CrI.Misc.1088/2020
	<b><u>ORDERS</u></b>
	10) CrI.Misc.1041/2020

  
10/9/2020

Prl. District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 11.09.2020 are posted to 06.10.2020.  
2. All Advocates are requested to strictly follow SOP dated  
28.05.2020, 27.06.2020, 24.07.2020 and 27.08.2020 issued by  
Hon'ble High Court of Karnataka.

**II Additional District & Session Court**  
**Bengaluru Rural District, Bengaluru**

Cause List – 11.09.2020

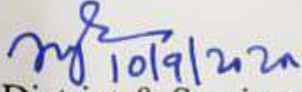
<b>Sl No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	Spl. Case 197/2019	Objection
2	Spl. Case 219/2019	Objection
3	Spl. Case 221/2020	Objection
4	Crl Misc 1043/2020	Objection
5	Crl Misc 1087/2020	Objection
6	Crl Misc 1108/2020	Objection
7	Spl. Case 199/2019	Objection
8	Spl. Case 349/2019	Hearing
9	Spl. Case 453/2019	Hearing
10	Spl. Case 39/2008	Argument
11	Spl. Case 137/2014	Argument
12	Spl. Case 189/2020	Order
13	Crl Misc 1036/2020	Order
14	Spl. Case 202/2015	Judgment
15	Spl. Case 693/2011	Judgment

Afternoon Session		
16	Spl. Case 154/2013	Judgment
17	Spl. Case 78/2013	Evidence
18	Spl. Case 224/2016	Evidence
19	Spl. Case 233/2016	Evidence
20	Spl. Case 245/2017	Evidence
21	Spl. Case 361/2018	Evidence
22	Spl. Case 630/2018	Evidence
23	Spl. Case 91/2019	Evidence
24	Spl. Case 97/2019	Evidence
25	Spl. Case 184/2019	Evidence
26	Spl. Case 185/2019	Evidence
27	Cr No. 225/2020	Await report
28	Spl. Case 198/2020	Furnish surety
29	Cr No. 134/2020	JC
30	Cr No. 76/2020	JC

Note: Other cases are adjourned as per direction of Hon'ble HCK

**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 11-09-2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>FOR ARGUMENTS</u></b></p> <p>1. M.C.204/2020 2. R.A.17/2019 3. R.A.35/2019 4. R.A.47/2019 5. R.A.72/2019 6. R.A.76/2019</p> <p align="center"><b><u>FOR FURTHER ARGUMENTS</u></b></p> <p>7. R.A.96/2018</p> <p align="center"><b><u>FOR APPEARANCE OF PARTY</u></b></p> <p>8. M.C.183/2020 9. M.C.119/2020</p>	<p align="center"><b><u>FOR OBJECTIONS</u></b></p> <p>1. CRL.R.P.66/2019 2. CRL.MISC.1058/2020</p> <p align="center"><b><u>FOR ORDER</u></b></p> <p>3. CRL.MISC.1074/2020 4. CRL.MISC.1078/2020</p> <p align="center"><b><u>FOR FURNISHING SURETY</u></b></p> <p>5. SC.246/2019</p> <p align="center"><b><u>FOR ARGUMENTS</u></b></p> <p>6. CRL.MISC.1054/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>FOR OBJECTIONS</u></b></p> <p>10. M.C.198/2020</p> <p align="center"><b><u>FOR ARGUMENTS</u></b></p> <p>11. R.A.102/2019 12. R.A.120/2019</p> <p align="center"><b><u>FOR CLAIM STATEMENT</u></b></p> <p>13. MISC.58/2019</p>	<p align="center"><b><u>FOR EVIDENCE</u></b></p> <p>7. SC.4/2014 8. SC.198/2014 9. SC.49/2015 10. SC.187/2015 11. SC.265/2018 12. SC.268/2018</p> <p align="center"><b><u>FOR ARGUMENTS</u></b></p> <p>13. CRL.R.P.78/2019 14. CRL.MISC.1032/2020</p> <p align="center"><b><u>PRODUCTION OF ACCUSED</u></b></p> <p>15. SC.119/2020</p> <p align="center"><b><u>FOR 313 STATEMENT</u></b></p> <p>16. SC.227/2018 17. SC.279/2018</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka.  
2. Other cases listed on 11-09-2020 are posted to 16-09-2020.

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 11/09/2020**

<b><u>MORNING SESSIONS:</u></b>	<b><u>AFTERNOON SESSIONS</u></b>
<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 45/2015</li><li>2) R.A. 60/2015</li><li>3) R.A. 109/2015</li><li>4) R.A. 141/2015</li><li>5) R.A. 36/2016</li><li>6) R.A. 39/2016</li><li>7) M.C. 233/2020</li><li>8) R.A. 219/2016</li><li>9) M.A. 6/2017</li><li>10) M.A. 78/2017</li><li>11) R.A. 176/2017</li><li>12) R.A. 212/2020</li></ol> <p><b><u>Further Arguments:</u></b></p> <ol style="list-style-type: none"><li>1) R.A. 77/2017</li></ol> <p><b><u>Objection:</u></b></p> <ol style="list-style-type: none"><li>1) CrI.Misc. 1073/2020</li><li>2) CrI.Misc. 1100/2020</li></ol>	<p><b><u>ARGUMENTS:</u></b></p> <ol style="list-style-type: none"><li>1) CrI.A. 154/2018</li><li>2) CrI.A. 6/2019</li><li>3) CrI.A. 54/2019</li><li>4) CrI.A. 65/2019</li></ol> <p><b><u>Order:</u></b></p> <ol style="list-style-type: none"><li>1) SC 175/15 C/W 146/2017</li><li>2) CrI.Misc. 964/2020</li><li>3) CrI.Misc. 1011/2020</li><li>4) CrI.Misc. 1034/2020</li><li>5) CrI.Misc. 1049/2020</li><li>6) CrI.Misc. 1063/2020</li><li>7) CrI.Misc. 1045/2020</li></ol> <p><b><u>Judgment:</u></b></p> <ol style="list-style-type: none"><li>1) SC 59/13 C/W SC 203/2013</li></ol> <p><b><u>Evidence:</u></b></p> <ol style="list-style-type: none"><li>1) SC 191/2013</li><li>2) SC 163/2015</li></ol> <p><b><u>To hear:</u></b></p> <ol style="list-style-type: none"><li>1) SC 111/2020</li></ol>



7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 11-09-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
<b>SS TO WITNESSES</b>				
1	SC 146/2018 (Evidnce)		KUMBALAGUDU POLICE STATION <b>Vs</b> A1. KIRAN KUMAR	
2	SC 26/2017 (ARGUMENTS.)		ANUGONDANAHALLI POLICE STATION <b>Vs</b> A1. LOKESHA	
3	SC 156/2018 (ARGUMENTS.)		MADANAYAKANAHALLI POLICE STATION <b>Vs</b> A1. SHESHA @ SHESHADRI @ SHASHIKUMAR	
4	SC 32/2014 (JUDGEMENT)		SULIBELE POLICE STATION <b>Vs</b> A1. SRINIVASA .K.N.	
5	Crl.Misc. 1061/2020 (Objection)		SOMU ALIAS SOMASHEKAR <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	HARISH PRABHU S.
6	Crl.Misc. 1081/2020 (Objection)		AFTAB ALAIS ALTHAF <b>Vs</b> VARTHUR POLICE STATION	N. GOPAL
7	Crl.Misc. 1090/2020 (Objection) IA/1/2020		KEMPEGOWDA N. K. <b>Vs</b> MADANAYAKANAHALLI POLICE STATION	S. N. MAHESH

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**PRL. DISTRICT AND SESSION JUDGE  
YADAV K  
VIII ADDL. DISTRICT & SESSIONS JUDGE  
Cause List Date: 11-09-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11:00-12:00 AM</b>				
1	R.A. 148/2017 (ARGUMENTS.) IA/1/2017		AKKAYAMMA <b>Vs</b> VEEREGOWDA	G.D.ASWATHANARAYANA
<b>ARGUMENTS BY ADV. DEFTS.</b>				
2	R.A. 20/2018 (ARGUMENTS.) IA/1/2018		C SARASAMMA <b>Vs</b> N SHANKAR REDDY	SHREE GANESH SHASTRI
3	R.A. 109/2016 (JUDGEMENT) IA/1/2016		K.N.SHIVANNA <b>Vs</b> RANGAPPA SINCE DEAD BY HIS LRS a) R. RANGASWAMY	SUNIL S.RAO
4	R.A. 172/2016 (JUDGEMENT) IA/1/2016		K.NAGARAJA <b>Vs</b> KRISHNAPPA, DEAD	B.SOMASHEKAR NAIDU
5	M.A. 83/2017 (JUDGEMENT) IA/1/2017		RAMACHIKKAIAH <b>Vs</b> PRAKASH.L	P.M.GOPI
<b>Cases listed below are adjourned due to Covid 19</b>				
6	Misc 84/2015 (STEPS) IA/1/2015	<b>26-11-2020</b>	THE SPECIAL LAND ACQUISITION OFFICER <b>Vs</b> SIDDAGANGAIAH	M. V. KINI AND CO.
7	EX 2/2019 (NOTICE)	<b>26-11-2020</b>	MUTHOOT FINANCE LIMITED <b>Vs</b> M. LOKESH	G. R.
8	R.A. 285/2011 (Await LCR) IA/1/2011	<b>26-11-2020</b>	M.N.PRAKASH <b>Vs</b> SAVITHA	SRINIVAS
9	M.A. 21/2018 (Await Notice) IA/1/2018 IA/2/2018	<b>26-11-2020</b>	CHIKKAHANUMAIAH <b>Vs</b> THE TAHASILDAR	MYLARAIAH ASSOCIATES